

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :

PETITION NUMBER : TCP/284/ (IB)/2017

NAME OF THE PETITIONER(S) : R.BALASUBRAMANIAN

NAME OF THE RESPONDENT(S) : ORANGE AQUA POLY PRODUCTS PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

KRIPAKARAN. A

FOR RESPONDENT.

T. T. Rev. chn

as per



ORDER

Counsels representing both the parties are present and stated that the matter is almost settled. Counsel for petitioner stated that he has received post-dated cheques in this regard. Both the counsels prayed for time to file the joint memo of settlement. Time is enlarged at request. Put up on 28.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc